Working assets of public sector banks

- 670. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:
- (a) whether the working asset of many public sector banks is on the decline, the details thereof;
- (b) whether the non-performing assets of many public sector banks has risen to critical levels risking rating downgrade, the details thereof;
- (c) the steps that Government has taken to improve the financial health of public sector banks, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The public sector banks (PSBs) are adequately capitalized to meet the regulatory capital adequacy requirement as well as to meet the provisioning requirement against non-performing assets. The Government of India is committed to keep all PSBs adequately capitalized and towards this end, the GOI has infused Rs. 20,157 crore in 2010-11, Rs. 12,000 crore in 2011-12.

Outstanding dues of State Governments to nationalised banks

†671. SHRI DARSHAN SINGH YADAV: Will the Minister of FINANCE be pleased to state:

- (a) whether some State Governments have dues of different nationalised banks outstanding against them;
- (b) if so, the details of such States as on date who have dues of nationalised banks outstanding against them and the date from which it is due and the reasons therefor;
- (c) the steps taken/proposed to be taken by Government for recovery of the said dues;
- (d) whether some nationalised banks have also filed their claims in the courts for recovery of the said dues; and
 - (e) if so, the details thereof along with the latest position?

[†]Original notice of the question was received in Hindi.